

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 803 OF 2022**

**IN THE MATTER OF:**

**Ajit Singh**

**....PETITIONER**

**VERSUS**

**OMAX Green Housing Society**

**.... RESPONDENT**

**MEMO OF PARTIES**

**Ajit Singh**

President- Omaxe Greens Welfare Association

Resident of HN. 04 Tower 1, Omaxe Green, Jharmari – 140501

District S.A.S Nagar, Punjab

**....PETITIONER**

**VERSUS**

**OMAX Green Housing Society**

Ambala, Chandigarh Expressway, Jharmari – 14051,

District S.A.S Nagar, Punjab

**.... RESPONDENT**